

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6652

ANSWERED ON:06.05.2015

BODY PARTS MISSING FROM MORTAL REMAINS

Kodikunnil Shri Suresh;Poddar Smt. Aparupa;Venugopal Dr. Ponnusamy

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether complaints have been received by the Government regarding missing of body parts from the mortal remains of Indian workers who died abroad;
- (b) if so, the details thereof;
- (c) whether the Government has taken up this matter with the countries concerned; and
- (d) if so, the details thereof and the response of such countries thereto?

Answer

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS GENERAL V.K. SINGH (RETD.)

(a): The Government regulates workers who require emigration clearance, going to Emigration Check Required (ECR) countries (Afghanistan, Bahrain, Indonesia, Iraq, Jordan, Kuwait, Lebanon, Libya, Malaysia, Oman, Qatar, Kingdom of Saudi Arabia, Sudan, Sudan (South), Syria, Thailand, United Arab Emirates and Yemen) for employment. The Indian Mission in Riyadh has reported one complaint about missing body parts. No other complaint has been received in this context.

(b) to (d): The widow of Late Baljeet Singh, from Haryana, who died on 18.09.2014, had in a letter dated 10.02.2015, complained that her husband's body was received in India with organs removed from the corpse. The Indian Mission at Riyadh has written to the concerned Saudi authorities to investigate the matter and report the same to the Mission. The widow of late Baljeet Singh has been requested to provide the Embassy with evidence in support of her claim, to be forwarded to the Saudi authorities.